(c) Since another Soviet Coach for Volleyball had' already arrived <sub>v</sub>India, the Training Programme not get disturbed.

## Instructions issued by Goa Administration regarding receiving of V.V.I.Ps. and V.I.Ps.

2805. SHR1 JOHN. F. FERN AN-Will'the Minister of CIVIL AVIATION AND TOURISM be pleased to state;

- (a) "whether Government are aware that Goa Administration have issued instructions not to allow the and to the Press correspondent to meet to V.V.I.Ps. and V.I.Ps.; the Airport and that State Ministers and Government officials only permit-V.V.I.Ps. receive the V.I.Ps.;
- (b) if so, whether Goa Administration have obtained their consent to issue such circular; and
- (c) if so, whan these directives were issued to the State Administration.

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIA-TION AND TOURISM (SHRI SHIV-RAJ PATIL): (a) and (b) Government is not aware of any such instructions issued by Goa Administration;

(c). Government have not issued any such instruction to Goa Administration. However, in 1985 all the State Governments/Union Territory Administrations were requested to allow only operational and limited number of specially authorised vehicles on the tarmac to receive or send off V.I.P. travelling by commercial aircraft.

## Selection of an Indian Wrsetlers team

2806. SHRI VIRENDRA VERMA: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that an Indian Wrestlers team has been selected to participate in wrestling ab-
- (b) whether it-is also a fact that Shri Sanjay a wrestler of eminence has been debarred to go abroad with the wrestling team; and
- (c) if so, what are the details thereof?

THE MINISTER C5' STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WO-MEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI-MATI MARGARET ALVA): (a) Yes,, Sir. A 28 member Indian Wrestling Team was recently cleared by Government to participate in the Senior Asian Wrestling Championship in Japan from 30th June to 2nd July, 1989.

(b) and (c) The Wrestling Federation of India have informed the Government that Shri Sanjay Kumar (90 kg. class) was dropped from the team on disciplinary grounds, as he had left the coaching camp and participated in a Dangal in violation of the specific orders of the National Coach and Federation Officials.

## दिएली में निजी बनों का चलाया जाना

2807. सरदार लगजीत सिंह अरोड़ा: क्या जल-भूतल परिवहन मंत्री यह बताने की जपा करेंगे कि:

(क) क्या यह राच है कि दिल्ली में परिवहन की समस्या को सुलझाने के उरेश्य से दिल्ली के मार्गों पर निजी बसें न चलाने का निर्णय किया गया है: